

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 3500
TO BE ANSWERED ON 21.03.2025

RASHTRIYA MAHILA KOSH

3500. SHRI BALWANT BASWANT WANKHADE:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the loan schemes being run under the Rashtriya Mahila Kosh(RMK) along with the eligibility norms to avail such loans;
- (b) the number of women belonging to Scheduled Castes/Scheduled Tribes who have been benefitted from the RMK during each of the last three years and the current year, States/UT-wise;
- (c) whether the Government has received complaints regarding overcharging of interest rate on loans under the RMK during the said period and if so, the details thereof along with action taken/being taken by the Government on such complaints;
- (d) whether the Government proposes to restructure/amend the RMK, if so, the details thereof and the reasons therefor; and
- (e) the details of the steps taken/being taken by the Government to extend the coverage of RMK across the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (e): Rashtriya Mahila Kosh (RMK) was a society, registered under the Societies Registration Act 1860 as an apex micro-finance organization established in 1993 under the aegis of the Ministry of Women & Child Development (MWCD).

Based on the report on 'rationalisation of autonomous bodies', by the Department of Expenditure, a proposal of the Ministry to close down 'Rashtriya Mahila Kosh (RMK)' was approved by the Union Cabinet. The closure of the organisation has been notified in the Gazette of India(Extraordinary) vide notification dated 12.03.2024.
